

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO.....OF

EX-2

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No.387/2012

Date of Order : 08.04.2013

Mr. Hemant Jain, present, on behalf of applicant.  
Mr. Vinay Jain, counsel for respondents No.1&2.  
Mr. Nitin Ojha, counsel for respondent No.3.

Counsel for the applicant submits that he wants to withdraw the OA with a liberty to approach the appropriate forum for the grievance of the applicant.

In view of the submission, the OA is dismissed as withdrawn one, with a liberty to the applicant to approach the appropriate forum for his grievances.

*Mee*  
[ Meenakshi Hooja ]  
Administrative Member

*KCJ*  
[ Justice K.C. Joshi ]  
Judicial Member

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